



Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat Jammu/Srinagar

NOTIFICATION

Jammu, the 2nd February, 2018.

SRO-59----- in exercise of the powers conferred by section 4 of the Jammu and Kashmir Development Act, 1970 (Act No. XIX of 1970) and in supersession of all previous notifications issued on the subject, the Government hereby appoint the following as members of Jammu Development Authority constituted vide notification SRO 44 dated 02.02.1971:-

1	Hon'ble Minister for Housing and Urban Development Department	Chairman
2	Hon'ble Minister of State for Housing and Urban Development Department	Member
3	Administrative Secretary, Housing and Urban Development Department	Member
4	Administrative Secretary, Finance Department	Member
5	Administrative Secretary, Planning Development and Monitoring Department	Member
6	Divisional Commissioner, Jammu	Member
7	Deputy Commissioner, Jammu	Member
8	Vice Chairman, Jammu Development Authority	Member Secretary
9	Commissioner, Jammu Municipal Corporation	Member
10	Chief Architect, J&K	Member
11	Chief Engineer, R&B, Jammu	Member
12	Chief Town Planner, Jammu	Member

The term of office of the aforesaid members shall be two years.

By order of the Government of Jammu & Kashmir.

Sd/-

(K.B. Agarwal)
Financial Commissioner,
Housing & Urban Dev. Department.

No:HUD-26/2002/SDA-II

Dated:- 2-02-2018

Copy to the:-

1. Principal Secretary to Government, Finance Department.
2. Principal Secretary to Government, Planning Development & Monitoring Deptt.
3. Principal Secretary to the Hon'ble Chief Minister J&K State.
4. Divisional Commissioner, Jammu
5. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
6. Deputy Commissioner, Jammu.
7. Vice Chairman, Jammu Dev. Authority.
8. Commissioner, Jammu Municipal Corporation.
9. Chief Architect, J&K.
10. Chief Engineer, R&B, Jammu.
11. Chief Town Planner, Jammu.
12. OSD to Hon'ble Deputy Chief Minister (Minister I/C Housing and Urban Development Department).
13. Spl. Assistant to Hon'ble Minister of State, H&UDD.
14. Private Secretary to the Financial Commissioner, Housing and Urban Development Department.
15. Stock file.

(Dr. Javid Rehman)KAS

Under Secretary to Government,
Housing & Urban Dev. Department

4/2/2018
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